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Government of India Ministry of Finance Department of Revenue Central Board of Direct Taxes

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New Delhi, the 2land February, 1924

## NOTIFICATION

No. (F.No.204/11/95-ITA.II).It is notified for general information that M/s SBI Home Finance Ltd., Nagaland House, 11 & 13 Shakespeare Sarani, Calcutta - 700071 have been approved by the Central Government as a Housing Finance Company for the purposes of section 36(i)(viii) of the Income-tax Act, 1961 for the assessment years 1996-97 to 1998-99.

The approval is subject to the condition that the company will conform to and comply with the provisions of section 36(i)(viii) of the Income-tax Act, 1961.

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

Notification No. 9989 (F.No.204/11/95-ITM.II)

To

The Menager, Govt. of India Press, Mayapuri, New Delhi.

Copy to:-

1.M/s.SBI Home Finance Ltd., Nagaland House, 11818, Shakespeare Sarani, Calcutta-700071.

2. Chief Commissioner of Income-tax, Calcutta.

3.All Chief Commissioners of Income-tax and Directors General of Income-tax.

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5. Jt. Secretary & legal Advisor, M/o Law, N. Delhi.

6.Addl.Secretary (Adama) Department of Revenue, New Delhi.

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